

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प.19(2)न्याय/2014

जोधपुर दिनांक: 20.09.2019

::ORDER::

माननीय राजस्थान उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा जिला न्यायाधीश संवर्ग के अधिकारी Shri Harendra Singh, District & Sessions Judge, Sawaimadhopur को अपने पदीय कर्तव्य के अतिरिक्त Judge, MACT, Sawaimadhopur के रिक्त पद पर अग्रिम आदेशों तक पीठारीन अधिकारी एतद्वारा नियुक्त/पदस्थापित किया जाता है।

Note- 1. Shri Singh shall dispose off minimum 40% additional work as per circular of standard of work.

2. The cases in which there are direction of higher court for time bound disposal of case shall be decided on priority basis

राज्यपाल की आज्ञा से

20.9.19
प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक 9007 दिनांक 20.09.2019 के क्रम में।
2. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
3. संबंधित अधिकारी की निजी पत्रावली।
4. रक्षित पत्रावली।

संयुक्त शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2019/9020

Date :21.09.2019

Copy forwarded to the following for information and necessary action:-

- 1.The Registrar-Cum-Principal Secy. to Hon'ble the Chief Justice, RHC Jodhpur/Bench, Jaipur.
- 2.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3.P.S. to All Hon'ble Judges at Jodhpur.
- 4.The Principal Secy. to the Govt., Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 5.The Secretary to the Govt. of Raj., Department of General Administration (Gr.2), Jaipur.
- 6.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7.The Accountant General, Rajasthan, Jaipur.
- 8.The Registrar General / Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 9.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10.Shri Harendra Singh, DJ, Sawaimadhopur/ Judge, MACT, Sawaimadhopur.
- 11.The DJ, Jaipur Metropolitan, Sawaimadhopur/Treasury Officer, Sawaimadhopur.
- 12.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.
- 14.All administration sections.

21-9-19
REGISTRAR (ADMN.)